No.C-30013/79/2015-Ad.IVA  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise and Customs  

HUDCO Vishala Building, Bhikaji Cama Place, New Delhi, dated the 9/12/2016.

To  
All Principal Chief Commissioners/Commissioners under CBEC,  
All Directors General/Commissioners in charge in Directorate under CBEC.

Subject: Review of Mechanisms to ensure probity among Government Servants.

Sir,

I am directed to invite your attention to the correspondence resting with this Office on the subject cited above and to say that a review meeting on the progress in the matter was held on 28.11.2016 under the Chairmanship of Cabinet Secretary. Member (Admn) has desired that all field formations may be instructed to find out all persons missing in the filed offices i.e. those whose ACRs are missing for the last 5 years, and take necessary action as per rules.

2. Details of such persons and action taken in the matter may be intimated to the Board.

Yours faithfully,

(B.Ginkhan Mang)  
Under Secretary to the Govt. of India  
Tel.No.011-26162673.

Copy for information to:-

1. DGHRD (HRM-II), DGHRD, CBEC, Rajendra Place, New Delhi.  
3. Shri Sanjeev Kr. Singh, Jt. Director(HRM), DGHRD, CBEC, Rajendra Place, New Delhi.  
4. Webmaster, CBEC - With the request to upload the same CBEC's website on priority basis.

B.Ginkhan Mang)  
Under Secretary to the Govt. of India